

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 39 of 1997

Present : Hon'ble Mr. Sarweshwar Jha, Administrative Member
Hon'ble Mr. M.K. Gupta, Judicial Member

Bidhan Banerjee & Ors.

- VS -

S.E.Railway

For the Applicants : None

For the Respondents : Mr. S. Chowdhury, Counsel

Date of Order : 06-10-2004

ORDER

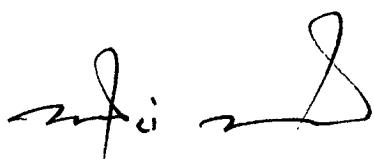
MR. SARWESHWAR JHA, AM

Ld. Counsel for the respondents is present. None is present on behalf of the applicants. However, it has been submitted by the Ld. Counsel for the respondents that similar matters have been decided by this Hon'ble Tribunal earlier and the last cases which have been decided by the Hon'ble Tribunal are O.A. 27 of 1996 and OA 1195 of 1996.

2. We have perused the facts of the case which relate to the request having been made by the applicants who volunteered as Bharat Samaj Sevi Sangha and who have claimed that they have assisted the Ticket Checking Staff of the Railway as volunteers to make the special drive of checking operation fruitful and prayed for regularisation of their services. Similar leave has been sought by the applicants like the similarly placed persons which have ^{in the other OA's} _{been}

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since been dismissed. Accordingly, finding no additional facts in this case than what have already been discussed in the said OAs and finding no merits in the present O.A., the same is also dismissed.



Member (J)



Member (A)

DKN